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FINANCIAL EXPRESS

HDFC BANK

We understand your world
Retail Portfolio Management at HDFC Bank Ltd, 1st Floor, I-Think Techno Campus, Kanjurmarg (East), Mumbai - 400042.

Registered Office: HDFC Bank House, Senapati Bapat Marg, Lower Parel (West), Mumbai - 400 013 and having one of its office at Kanjurmarg (East), Mumbai - 400042.

SALE INTIMATION AND NOTICE FOR SALE OF SECURITIES PLEDGED TO HDFC BANK LTD.

The below mentioned Borrowers of HDFC Bank Ltd. (the "Bank") are hereby notified regarding the sale of securities pledged to the Bank, for availing credit facilities in the nature of Loans/Overdraft Against Securities.

Due to persistent default by the Borrowers in making repayment of the outstanding dues as per agreed loans / facilities terms, the below loan / facilities accounts are in delinquent status or classified as NPA (Non-Performing Asset). The Bank has issued multiple notices / loan recall notice to these Borrowers, including the final sale notice on the below-mentioned date whereby, Bank had invoked the pledge and provided 7 days' time to the Borrower to repay the entire outstanding dues in the below accounts, failing which, Bank would be at liberty to sell the pledged securities without issuing further notice in this regard. The Borrowers have neglected and failed to make due repayments, therefore, Bank in exercise of its rights under the loan agreement as a pledgee has decided to sell / dispose off the Securities on or after **21st September 2026** for recovering the dues owed by the Borrowers to the Bank. The Borrowers are hereby notified to treat this as a notice of sale in compliance of section 176 of the Indian Contract Act, 1872. The Borrowers are, also, notified that, if at any time, the value of the pledged securities falls further due to volatility in the stock market to create further deficiency in the margin requirement then Bank shall at its discretion sell the pledged security within one (1) calendar day, without any further notice in this regard. The Borrower(s) shall remain liable to the Bank for repayment of any remaining outstanding amount, post adjustment of the proceeds from sale of pledged securities.

Sr. No.	Loan Account Number	Borrower's Name	Outstanding Amount as on 10 th Sep 2026	Date of Sale Notice
1	XXXXXXXXXX1450	CHIGURUPATI VIJAY KUMAR	11,49,748.00	11-09-2026
2	XXXXXXXXXX5673	ROUTHU THANOGU	2,38,229.73	11-09-2026
3	XXXXXXXXXX9656	HARI PRASAD PUJI	17,57,382.62	11-09-2026
4	XXXXXXXXXX2617	SURLA SATYANARAYANA	4,14,615.99	11-09-2026
5	XXXXXXXXXX0163	SAI LAKSHMI JAMPURAM	9,06,024.82	11-09-2026
6	XXXXXXXXXX5480	REDDY JYOTHI	3,95,712.70	11-09-2026
7	XXXXXXXXXX7099	NEOTIA ANKIT	3,27,602.55	10-09-2026
8	XXXXXXXXXX8911	SUSMITA KLVNGR	64,885.49	11-09-2026
9	XXXXXXXXXX4690	KAMESWARA KRISHNA KISHORE THATIKONDA	1,799.42	15-09-2026
10	XXXXXXXXXX6663	LOKESH KUMAR KOMJETI	4,69,514.19	11-09-2026
11	XXXXXXXXXX4685	VANGALA RAMA KRISHNA	2,183.82	08-09-2026
12	XXXXXXXXXX4937	VIJAYA KUMAR REDDY VEMIREDDY	19,93,174.92	10-09-2026

Date : 14.09.2026 | Place : ANDHRA PRADESH Sd/- HDFC BANK LTD.

ADDENDUM TO FORM G ISSUED ON 28th AUGUST, 2026
OMKARA VIJAYALAKSHMI STRIPS PRIVATE LIMITED
INVITATION FOR EXPRESSION OF INTEREST FOR
OMKARA VIJAYALAKSHMI STRIPS PRIVATE LIMITED
LOCATED AT VIJAYAWADA, ANDHRA PRADESH.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN & CIN/ LLP No.	Omkara Vijayalakshmi Strips Private Limited PAN No. AACCO4588L CIN No. - U74999AP2017PTC105361
2. Address of the registered office	76-18-45, Plot No. 45, Iron Yard, Bhavanipuram Vijayawada, Andhra Pradesh, India - 520012.
3. URL of website	Not Applicable as no website of the CD exist
4. Details of place where majority of fixed assets are located	The Company has its manufacturing unit situated at Survey No. 348, Muchenapalli Village (Vissannapeta-A Konduru Road) Reddigudem Mandal, Krishna District, Andhra Pradesh - 521215.
5. Installed capacity of main products/ services	Information is not currently made available to RP.
6. Quantity and value of main products/ services sold in the last financial year	Revenue reported in last available audited financials for the FY 2024-25 is Rs. 43.94 cr
7. Number of employees/ workmen	Information is not currently made available to RP.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The same can be available by sending a request to -omkaravijayalakshmicrp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be availed by sending a request to -omkaravijayalakshmicrp@gmail.com
10. Last date for receipt of expression of interest	Revised Date - 30th September 2026 (as extended from earlier date of 14th September 2026)
11. Date of issue of provisional list of prospective resolution applicants	Revised Date - 7th October 2026 (as extended from earlier date of 21st September 2026)
12. Last date for submission of objections to provisional list	Revised Date - 12th October 2026 (as extended from earlier date of 26th September 2026)
13. Date of issue of final list of prospective resolution applicants	Revised Date - 19th October 2026 (as extended from earlier date of 02nd October 2026)
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Revised Date - 23rd October 2026 (as extended from earlier date of 07th October 2026)
15. Last date for submission of resolution plans	Revised Date - 23rd November 2026 (as extended from earlier date of 08th November 2026)
16. Process email id to submit Expression of Interest	omkaravijayalakshmicrp@gmail.com
17. Details of the Corporate Debtor's registration status as MSME.	The Corporate Debtor is registered as an MSME.

*All other terms of Detailed EOI shall remain the same.

In the matter of Omkara Vijayalakshmi Strips Private Limited
Date: 14th September 2026
Place: Vijayawada
Reg. No: IBB/PA-001/IP-P-02465/2021-2022/13927
Correspondence Address of the Resolution Professional: 1601, Unicorn, Dattaji Salvi Marg, Andheri West, Mumbai - 400053

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Sr. No.	Loan Account Number	Borrower's Name	Outstanding Amount as on 10 th Sep 2026	Date of Sale Notice
1	XXXXXXXXXX5482	RAGHURAM YAMARTHI	31,885.85	15-09-2026
2	XXXXXXXXXX7153	SURYAPRAKASH REDDY DASARI	6,84,200.90	11-09-2026
3	XXXXXXXXXX8302	PRODDUTURU PRIYANKA REDDY	11,25,000.00	11-09-2026
4	XXXXXXXXXX7762	MEDA RAMAKRISHNA	22,064.23	11-09-2026
5	XXXXXXXXXX2760	AMIT BHANDARI	2,09,825.00	11-09-2026
6	XXXXXXXXXX7641	CHINNAKOTLA RAJA GOPAL	1,97,026.98	11-09-2026
7	XXXXXXXXXX2001	PEDDE PREETIKA	14,778.17	11-09-2026
8	XXXXXXXXXX5593	A SRINIVAS	38,638.00	11-09-2026
9	XXXXXXXXXX0327	NIKHIL C POPAT	5,95,852.78	09-09-2026
10	XXXXXXXXXX3216	DUVVADA VIMALA	73,701.29	11-09-2026
11	XXXXXXXXXX7382	P SANTHOSH KUMAR	63,426.68	11-09-2026
12	XXXXXXXXXX2003	SHREEHAIL KUBASAD	7,26,289.00	11-09-2026
13	XXXXXXXXXX0618	MANGA DEVENDER	4,89,316.82	11-09-2026
14	XXXXXXXXXX1335	SANGEETHA GUJARATHI	1,10,731.32	11-09-2026
15	XXXXXXXXXX1532	ELAPULLI KAVYA GANESH	5,57,201.82	11-09-2026
16	XXXXXXXXXX0840	KRISHNA SUDHIR DOGIPARTHI	2,88,403.82	11-09-2026
17	XXXXXXXXXX2266	CHENCHU SARITHA REDDY	5,68,339.00	11-09-2026
18	XXXXXXXXXX8120	SATISH KUMAR MARAM	8,90,583.96	11-09-2026
19	XXXXXXXXXX6082	BASIREDDY RAJA SEKHARA REDDY	1,35,242.82	11-09-2026
20	XXXXXXXXXX0038	NEERU MOHAN	8,02,334.82	11-09-2026

Date : 14.09.2026 Sd/-
Place : TELANGANA HDFC BANK LTD.

Canara Bank

We understand your world
Retail Portfolio Management at Canara Bank Ltd, 1st Floor, I-Think Techno Campus, Kanjurmarg (East), Mumbai - 400042.

JAHANUMA BRANCH

18-42/6, Shamshegunj, RBR Complex, Jahanuma, Hyderabad, Telangana-500053

E-AUCTION SALE NOTICE

Date & Time of E-Auction : 16.10.2026 & 11:30 A.M. to 12:30 P.M.
(With unlimited extension of 5 minutes duration each till the conclusion of the sale)
Last date of deposit of EMD is 15.10.2026 5:00 PM

Notice under Section 13(4) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with Rule 8(e) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) and other parties that the below described immovable property mortgaged/charged to the Secured Creditor, the Constructive/Physical possession of which has been taken by the Authorised Officer of the Canara Bank, Jahanuma Branch will be sold on "As is where is", "As is what is", and "Whatever there is" for recovery of dues to the Canara Bank plus unapplied interest and bank charges thereon are mentioned below.

Name and Address of the Borrower(s)/Guarantor(s): Syed Ameenuddin, S/o. Syed Hameed, House No.20-7-399/B, Inside Md Shukoor Ki Kaman, Fateh Darwaza, Hyderabad-500065. Guarantors: 1. Smt. Urooj Unissa, W/o Syed Ameenuddin, H.No.20-7-399/B, Inside Md Shukoor Ki Kaman, Fateh Darwaza, Hyderabad-500065. 2. Smt Rafiya Sultana, H.No.19-2-11/34/62/A, Kala Pathar, Hyderabad-500065.

Total Contractual liabilities as on (31.08.2026): Rs.8,69,425.55 (Rupees, Eight Lakhs Sixty Nine Thousand Four Hundred Twenty Five and Paise Fifty Five Only) (Contractual dues as on 31.08.2026) plus unapplied interest w.e.f 01.09.2026 and other bank charges.

DETAILS AND FULL DESCRIPTION OF THE PROPERTY

All that premises bearing house No.20-7-399(part) on land measuring 93 sq yards equivalent to 77.84 Sq mtrs Ward No.20, Block No.7, Inside Kaman Mohd Shukoor, Falaknuma, Fateh Darwaza, shah ali Banda, Hyderabad Municipal Corporation, Hyderabad-500065 standing in the name of Sri. Syed Ameenuddin. Boundaries of Flat: North: Neighbour's House, South: House of release, East: Neighbours House, West: Dead Lane. CERSAI ID:40054124559

Reserve Price: Rs.37,83,000/- EMD: Rs.3,78,300/- Bid Increment: Rs.15,000/-

Property Can be inspected with Prior Appointment with Authorized Officer on 14.10.2026 between 11.00AM and 3.00PM.

Note: This Sale Notice is being issued afresh in supersession of the earlier sale notices dated 26-09-2024, 06-01-2025, 21-04-2025, 05-09-2026 respectively of the secured asset mentioned herein without prejudice to the rights and contentions of the secured creditor. The earlier sale notices shall, stand withdrawn to the extent to the said secured asset.

* No Known Encumbrances to the Knowledge of the Bank. * The Property is under Symbolic possession of the bank. EMD amount of 10% of the Reserve Price is to be deposited in E-Wallet of M/s PSB Alliance Private Limited (BAANKNET) portal directly or by generating the challan therein to deposit the EMD through NEFT/RTGS in the account details as mentioned in the said challan.

Auction Will be held through Online Portal <https://baanknet.com>
For Bidding Process Manual, Bidder Registration and Payment of EMD Kindly Visit the Online Portal <https://baanknet.com>. Contact: 8291220220 E-mail: support.baanknet@psballiance.com

For further details contact the Authorized Officer Mr. Ram Kumar, Jahanuma Branch, Hyderabad, Canara Bank, Ph No.8328885156 may be contacted on during office hours on any working day.

Date: 09.09.2026, Place: Hyderabad Authorised Officer, Canara Bank

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Code of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ODDPOTS FOODS LLP

RELEVANT PARTICULARS	
1. NAME OF CORPORATE PERSON	ODDPOTS FOODS LLP
2. DATE OF INCORPORATION OF CORPORATE PERSON	25/02/2025
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES - BANGALORE
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	ACM-3558
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Ground Floor, No. 1090, Sai Suraksha, 12th Main, HAL 2nd Stage, Indiranagar, Bangalore - 560038.
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10th September 2026.
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Devika Sathyanarayana Address: B 106, Sai Siri Heritage Apartments, B Block, Kodipalya, Uttarahalli Road, Bengaluru-560060 PH.NO.: 96206 98482 REG NO: IBB/PA-002/IP-N00651/2020-2021/13221 EMAIL: devikabushaana@gmail.com
8. LAST DATE FOR SUBMISSION OF CLAIMS	9th October 2026

Notice is hereby given that ODDPOTS FOODS LLP has commenced Voluntary Liquidation on 10th September 2026.

The stakeholder of ODDPOTS FOODS LLP are hereby called upon to submit proof of their claims, on or before 9th October 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator

Sd/-
CS Devika Sathyanarayana

Liquidator in the matter of ODDPOTS FOODS LLP

Date: 14th September 2026 Place: Bengaluru

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1	XXXXXXXXXX6980	ASHOK KUMAR GANDHI	46,516.64	11-09-2026
2	XXXXXXXXXX9236	VINAY K PRASAD	2,145.00	11-09-2026
3	XXXXXXXXXX7390	SUPREETA SUGAREDDY	3,94,886.00	10-09-2026
4	XXXXXXXXXX9422	ASWINI KUMAR HOTTA	6,52,510.79	11-09-2026
5	XXXXXXXXXX9440	DHARMARAJ A	3,136.37	11-09-2026
6	XXXXXXXXXX4831	RAJASEKHARA MAHESH	4,940.47	15-09-2026
7	XXXXXXXXXX6411	RAJEEV VISWANATHAN	2,054.16	09-09-2026
8	XXXXXXXXXX4670	G PADMANABHA REDDY	6,193.73	15-09-2026
9	XXXXXXXXXX7659	MEHUL PATEL	2,31,992.32	11-09-2026
10	XXXXXXXXXX8311	ASHUTOSH KUMAR SINGH	2,142.00	15-09-2026
11	XXXXXXXXXX6921	SHOMVEER SINGH KHERWA	2,141.00	11-09-2026
12	XXXXXXXXXX6083	ARUN NATH G .	74,875.97	11-09-2026
13	XXXXXXXXXX6505	VIJAY SINGH THAKUR	1,952.95	11-09-2026
14	XXXXXXXXXX5701	PATTANASETTY RAJASEKHAR	19,14,322.77	11-09-2026
15	XXXXXXXXXX6184	MAHESH SHETTY	14,87,932.82	09-09-2026

Date : 14.09.2026 | Place : KARNATAKA Sd/- HDFC BANK LTD.

"IMPORTANT"

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VISTAAR FINANCE

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Vistaar Financial Services Private Limited Regd Office:-
Plot No.59&60-23, 22nd Cross, 29th Main, BTM Layout Stage 2, Bengaluru-560076. www.vistaarfinance.com

SYMBOLIC POSSESSION NOTICE

Whereas, The undersigned being the Authorized Officer of Vistaar Financial Services Private Limited under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued demand notices to the Borrower(s) and Co-borrower(s) mentioned below, to repay the amount mentioned in the notice with further interest thereon within 60 days from the date of receipt of the said notice. Having failed to repay the said amounts, notice is hereby given to the Borrower(s) and Co-borrower(s) in particular and the public in general that the undersigned has taken Symbolic possession of the Property described herein below in exercise of powers conferred on him/her under Sub-Section (4) of Section 13 of the said Act read with Rule 8 of the said Rules on "AS IS WHERE IS & WHATEVER THERE IS BASIS" on the date mentioned below.

Customer's Information

1: Loan No- 0258SBML00026: Date of Demand Notice-11/06/2026: Borrower Name- Shamshe: Co-Borrower Name- Mahammad Gousiya: Total Outstanding- ₹2407421/- as on 09/06/2026: Date of Possession- 08-09-2026: Description of the Property- PROPERTY 1 Krishna District Vijayawada, Bhavanipuram, New Door No 75-7-7, Survey No: 96/1, Extent: 50 Sq.yards, A Cc House and bounded as follows: On or towards the East by- Chalu Subbu, On or towards the West by- Skalmard Property, On or towards the North by- Ft With Land, On or towards the South by- Megalith Kathema

2: Loan No- 0235SBML00589: Date of Demand Notice-11/06/2026: Borrower Name- Basa Venkatareddi: Co-Borrower Name- Ramarao Basa, Sabadham Basa: Total Outstanding- ₹2988047/- as on 09/06/2026: Date of Possession- 09-09-2026: Description of the Property- PROPERTY 1 A Site Of An Extent Of 287.77 Sq.yards Covered By S No. 12/4 Of Nandigam Revenue Village And Santhaseetharamapuram Panchayat, Yechherla Mandalam, Srikakulam District and bounded as follows: On or towards the East by- Rcc House Of Nangu Aditya On or towards the West by- Rcc House Of Basa Paiditali 8' Wide Road On or towards the North by- Rcc House Of Basa Garayya On or towards the South by- Vacant Site Of Basa Garayya

3: Loan No- 0280SBML00162: Date of Demand Notice-11/06/2026: Borrower Name- Yellanur Mynooddin: Co-Borrower Name- Yellanur Safura Banu: Total Outstanding- ₹2007918/- as on 09/06/2026: Date of Possession- 09-09-2026: Description of the Property- PROPERTY 1 The Property Admeasuring An Extent Of 382.5 Sq.ft. Bearing House No 8/122, Comprised In Survey Number(s) 570, Situated In Ward No.8. Gooty (rural) Village, Within The Sub-registration District Of Gooty, Bounded On The North By: Allabakash House, South By: Y. Nazeer, House, East By: Hameed Site. West By: Road To Katike Bazar and bounded as follows: On or towards the East by- Hameed Site On or towards the West by- Road To Katike Bazar, On or towards the North by- Allabakash House, On or towards the South by- Y. nazeer House

The Borrower(s) and Co-borrower(s) in particular and the public in general are hereby cautioned not to deal with the property. Any dealings with the property will be subject to charges of Vistaar Financial Services Private Limited. The Borrower(s) and Co-borrower(s) mentioned above, hereby issued a 30-day notice to repay the amount else the mortgaged properties will be sold after 30 days from the date of publishing the notices, as per the provisions under Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.

Date: 14-09-2026 Place: Krishna, Srikakulam, Anantapur SD/- Authorised Officer

VISTAAR FINANCE

Your Growth. Our Pride

Vistaar Financial Services Private Limited Regd Office:-
Plot No.59&60-23, 22nd Cross, 29th Main, BTM Layout Stage 2, Bengaluru-560076. www.vistaarfinance.com

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Customer's Information

1: Loan No- 0058SBML03539: Date of Demand Notice-11/06/2026: Borrower Name- Prabhakarareddy Ab: Co-Borrower Name- Sri A.b. Prabhakarareddy S/o Babureddy : Total Outstanding- ₹2038012/- as on 09/06/2026: Date of Possession- 08-09-2026: Description of the Property- PROPERTY 1 The Property Admeasuring An Extent Of 1295.97 Sq.ft. Comprised In Property No(s) 62, Bearing Pid No.152500502000900062, Situated In Annena Halli Village, Within The Sub-registration District Of Madhugiri Bounded On The North By: Road, South By: Site Of Krishnareddy, East By: House Of Krishnareddy, West By: Way and bounded as follows: On or towards the East by- House Of Krishnareddy On or towards the West by- Way On or towards the North by- Road On or towards the South by- Site Of Krishnareddy PROPERTY 2 District-tumkur Block-madhugiri Gram Panchayat Singanahalli Village--athenahalli Certificate No:-6765915 Property No: 152500:02000900062, Said Property No (as Per Gram Panchayat Records 62, Property Classification:- Gram Thana Property Type: Building, Area In Square Meters Plot 120.40 Square Meters, Building 69.68 Square Meters, Measurements In Meters East-west 8.2296 Meters, North-south 14.6304 Meters, Rcc Building On Ground Floor, and bounded as follows: On or towards the East by- Krishnareddy's House On or towards the West by-